

**Central Administrative Tribunal
Madras Bench**

**CP/310/74/2018
in
OA 310/1291/2017**

Dated Tuesday the 12th day of June Two Thousand Eighteen

P R E S E N T

**Hon'ble Ms. Bidisha Banerjee, Member (J)
&
Hon'ble Mr. R.Ramanujam, Member(A)**

G. Mani
S/o. Govindarajulu
No. 38/26 A
Narayana Nagar
Uthangarai – 636 207. ... Applicant

By Advocate **Mr. R. Malaichamy**

Vs.

1. Shri. A. N. Nanda
The Secretary
Ministry of Communications and I.T.
Department of Posts
Dak Bhavan, Sansad Marg
New Delhi 110 001.
2. Shri. Sampath
The Chief Postmaster General
Tamil Nadu Circle
Anna Salai, Chennai 600 002.
3. Mrs. Sharda (In-Charge)
The Postmaster General
Western Region (TN)
Coimbatore – 641 002.
4. Sri. Subba Roa
The Superintendent of Post Offices
Krishnagiri Division
Krishnagiri – 635 001. .. Respondents

ORAL ORDER**Pronounced by Hon'ble Ms. Bidisha Banerjee, Member(J)**

This Contempt Application has been filed against the respondents alleging wilful disobedience of the order passed by this Tribunal in OA 1291/2017 dated 09.08.2017.

2. It is submitted by the learned counsel for the applicant that the orders of this Tribunal has been complied with.
3. In view of the above submission, we are of the view that there is no contempt against the respondents in the OA. Accordingly the contempt proceedings are dropped and the CP is closed. Notices of contempt if any are discharged.

(R.Ramanujam)
Member (A)

12.06.2018

(Bidisha Banerjee)
Member (J)

AS